IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA No. 413/2015

IN THE MATTER OF:

Dinesh Kumar

APPLICANT / PETITIONER

Vs.

AEI Lamination Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 433(e), 434

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner:-

Mr. Deepak Thukral & Mr. Vikas Gupta, Advs.

For the Respondent:- Mr. K. G. Sharma, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 12.02.2018.

> (M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)